

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Saturday THE 17th Day Of April 2021
COURT HALL NO 19 AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE
THE HON'BLE JUSTICE ASHOK G NIJAGANNAVAR
THROUGH VIDEO CONFERENCE

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTER PERTAINS TO DHARWAD BENCH

ORDERS

1	CRL.P 100633/2021 A/W OFFICE NOTE	(439,) T R PATIL	HCGP
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